

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:4958
ANSWERED ON:26.08.2010
AMENDMENT IN FOOD ADULTERATION ACT
Jindal Shri Naveen

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether there is any proposal to make foodstuff adulteration offences non-bailable and to impose strict penalties including life term imprisonment for such offenders;and

(b) if not, the manner in which the Government proposes to tackle this menace prevailing in the country on a large scale?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPAMOILY)

(a) to (b): The information is being collected and will be laid on the Table of the House.